

DIVISION BENCH  
COURT - II

**O-205**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/1306(KB)2018  
IA(I.B.C)/352(KB)2024, IA(I.B.C)/566(KB)2024,  
IA(I.B.C)/611(KB)2023, IA(I.B.C)/581(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01<sup>ST</sup> JULY 2024**

IN THE MATTER OF	<b>K B POLYCHEM INDIA LTD VS KAYGEE SHOETECH PVT. LTD</b>
UNDER SECTION	<b>IBC UNDER SEC 9</b>

**Appearance (via video conferencing/physically)**

Mr. Arani Guha, Adv. ] For the Applicant in IA(I.B.C)/352(KB)2024  
Mr. Yash Dalmia, Adv. ]

Mr. Raj Singhania, CA ] For the Respondents in IA(I.B.C)/581(KB)2021

Mr. Balaji Chakraborty, Adv. ] For Ms. Mamta Agarwal in IA(I.B.C)/581(KB)2021

**ORDER**

1. Due to paucity of time, this matter could not be taken up for hearing.
2. List this matter on **13<sup>th</sup> August, 2024.**

**Anamitra Pal  
Court Officer**